



(7)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/77/2016
NAME OF THE PETITIONER(S) : MOANA HONGKONG LIMITED
NAME OF THE RESPONDENT(S) : MOANA TECHNOLOGIES (INDIA) PVT. LTD. &
8 OTHERS
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Jasmeet Singh R. Parthasarathy P. Gindhanam	Counsel for Petitioner	
2.	P.S. SUMAN	COUNSEL FOR R 1,3,5,7,8+9	

ORDER

Counsel for the Petitioner present. Counsel for R 1, 3, 5, 7, 8 and 9 present.
Counsel for Respondents submitted final arguments. The mater is posted for reply
of the Petitioner. Put up on 13.4.2017 at 10.30 A. M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)